

BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
Original Application No. 290/2025

IN THE MATTER OF:

Hemant Singh Gonia & Ors.

...PETITIONERS

Versus

State of Uttarakhand & Ors.

...RESPONDENTS

INDEX

Sr. No.	Particulars	Pg. No.
1.	Response affidavit by Chief Development Officer, Nainital (Respondent No. 6).	
2.	ANNEXURE A: Copy of the Letter dated 27.02.2026 bearing Letter No. 1384/XII-2/2025-2026 by Additional Chief Officer, District Panchayat, Nainital to the Chief Development Officer, Nainital.	
3.	ANNEXURE B: Copy of the Letter dated 27.02.2026 bearing Letter No.1649/Misc/Court Case/2025-26 by Block Development Officer, Betalghat to the Chief Development Officer, Nainital.	
4.	ANNEXURE C: Copy of the Letter dated 27.02.2026 bearing Letter No. 58/RP/2025-2026 by Municipal Council, Bhawali to the Chief Development Officer, Nainital.	
5.	ANNEXURE D: Copy of the Letter dated 17.02.2026 bearing Letter No. 1414/RP/2025-2026 by Municipal	

	Council, Bhawali to the Chief Development Officer, Nainital.	
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FILED BY



DEEPAK BORA

Counsel for the State of Uttarakhand
17, New Lawyers Chambers,
Setalvad Block,
Supreme Court of India,
New Delhi- 110001

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
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IN THE MATTER OF:

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**RESPONSE BY WAY OF AFFIDAVIT BY CHIEF DEVELOPMENT OFFICER,
NAINITAL (RESPONDENT NO. 6)**

I, Arvind Kumar Pandey, S/o Vijay Bahadur Pandey, aged about 50 years, presently posted as Chief Development Officer, Nainital, having my office at Vikas Bhavan, Nainital, Uttarakhand – 263001, do hereby solemnly affirm and state on oath as under:

1. That in my aforesaid official capacity, I am well acquainted with the facts and circumstances of the present case and am duly competent and authorized to swear and file the present Response Affidavit before this Hon'ble Tribunal. The present affidavit is being filed in compliance with the directions issued by this Hon'ble Tribunal vide Order dated 27.01.2026 in the above-captioned Original Application, whereby Respondent No. 6 was directed to ensure compliance with the applicable provisions of the Solid Waste Management Rules, 2016.
2. That this Hon'ble Tribunal, vide paragraph 3 and 8 of its Order dated 27.01.2026, was pleased to implead and direct Respondent No. 6 to ensure adherence to the Solid Waste Management Rules, 2016 and to place an Action Taken Report on record. The relevant paragraphs of the aforesaid order are herein as follows:

"....


**Chief Development Officer
NAINITAL.**

3. In view of the averments made in the original application, observations made in the report of the Joint Committee and the facts and circumstances of the case, we consider presence of District Development Authority Nainital through its Secretary, Chief Development Officer, Nainital and Gram Panchayat, Kainchi Dham through its Sarpanch to be 2 essential for just and proper adjudication of the questions involved in the case and accordingly they are impleaded as respondents no. 5, 6 and 7.

....

....

8. In their responses, respondents no. 6 and 7 shall specifically mention all details regarding solid waste and sewage and industrial/commercial effluent management and compliance with Solid Waste Management Rules, 2016.”

3. That in compliance with the aforesaid directions, coordinated measures have been undertaken in association with the District Panchayat, Nainital; Development Block, Betalghat; Municipal Council, Bhawali; Swajal Department; and other concerned departments.

4. That the Additional Chief Officer, District Panchayat, Nainital, vide its letter dated 27.02.2026 bearing Letter No. 1384/XII-2/2025-2026 addressed to the Chief Development Officer, Nainital, informed regarding the sanitation measures undertaken at Kainchi Dham complex and surrounding areas. The said letter includes:

- Garbage from Kainchi Dham complex and surrounding areas is collected through 01 garbage vehicle and 02 Paryavaran Mitras.
- The collected garbage is transported and disposed of at the Haldwani Trenching Ground.
- In view of the increasing influx of devotees, joint sanitation operations are carried out by District Panchayat Nainital and Municipal Council Bhawali.
- Mass cleanliness campaigns are being conducted regularly in the Kainchi Dham complex and surrounding rural areas.
- Periodic inspections are conducted against littering and use of banned single-use plastic.
- 33 challans have been issued against individuals/institutions violating sanitation norms.


Chief Development Officer
NAINITAL.

- A total amount of ₹27,600/- has been recovered as fines.
- During the Kainchi Dham fair held on 15.06.2025, 100 Paryavaran Mitras were deployed for sanitation works.
- Adequate arrangements of single and paired dustbins were made for waste disposal.
- Plastic and garbage are periodically removed from both sides of roads using a litter picker machine provided by the Directorate of Panchayati Raj, Dehradun.

The above said letter dated 27.02.2026 has been annexed herewith and marked as **Annexure A**.

5. That the Block Development Officer, Betalghat, vide its letter dated 27.02.2026 bearing Letter No. 1649/Misc/Court Case/2025-26 addressed to the Chief Development Officer, Nainital, provided details regarding sanitation measures and verification of sewage management in hotels and homestays situated near Kainchi Dham and Shipra River.
6. That the said letter states that in compliance with directions issued in the SARA meeting chaired by the District Magistrate, Nainital on 17.06.2025, and based on the list received from the office of the District Tourism Development Officer, verification of Rainwater Harvesting and Sewage Treatment Systems in hotels and homestays within the development block was conducted through Village Development Officers.
7. That the verification confirmed that rainwater harvesting and sewage treatment facilities were operational in hotels and homestays located in Gram Panchayats situated near Kainchi Dham and Shipra River, and the verification report was forwarded to the District Tourism Development Officer.
8. That under Solid and Liquid Waste Management initiatives, the following infrastructure has been created in Gram Panchayats:

Gram Panchayat Padli

- 20 compost pits
- 03 dustbins
- 12 soak pits
- 186 meters drain construction

Gram Panchayat Kafulta

- 06 compost pits
- 700 meters drain construction


Chief Development Officer
NAINITAL

Gram Panchayat Bhawaligaon

- 12 compost pits
- 06 dustbins
- 03 biogas units
- 365 meters drain construction

Gram Panchayat Jakh

- 01 compost pit
- 21 soak pits

9. That in the financial year 2022-2023, under Solid and Liquid Waste Management:
- 15 dustbins were installed in Gram Panchayat Chhada Khairna using State Finance funds.
 - Garbage collection and segregation centre established in the said Gram Panchayat.
 - 04 dustbins installed in Gram Panchayat Ghuna.
 - 04 dustbins installed in Gram Panchayat Jakh.
 - 05 dustbins installed in Gram Panchayat Hastapa.
 - 05 dustbins installed in Gram Panchayat Mallanigalat.
 - Garbage collection centres established in each of the above Gram Panchayats.
10. That further, vide Office Letter No. 713/15th Finance/Work Order/2023-24 dated 04.09.2023, a contract was executed with Sharma Construction & Supplier, Village Joshikhola, Betalghat, for collection of garbage from installed dustbins and transportation to the designated dumping zone through a garbage vehicle operating as per the approved route chart.

The above said letter dated 27.02.2026 has been annexed herewith and marked as **Annexure B**.

11. That the Municipal Council, Bhawali, vide its letter dated 27.02.2026 bearing Letter No. 58/RP/2025-2026 addressed to the Chief Development Officer, Nainital, submitted details regarding waste management and sanitation measures undertaken within the municipal limits.
12. That the said letter states that periodic inspections of soak pits of buildings and hotels located along sewer lines are conducted and in case of violations, challans are issued. In its furtherance, 35 challans have


Chief Development Officer
NAINITAL

been issued against sewerage violations and a fine amounting to ₹41,200/- has been recovered.

13. That the Municipal Council has deployed the following resources for sanitation work:
 - 24 Paryavaran Mitras
 - 02 dumpers
 - 04 pickup vehicles
 - 01 sewer suction machine

14. That the Municipality collects approximately:
 - 2 tonnes per day (TPD) of waste from Bhawali town area, and
 - 0.45 tonnes per day (TPD) from Kainchi Dham area.

The collected waste is transported to the Haldwani cluster disposal facility.

15. That in order to maintain cleanliness in the Kainchi Dham market area, four Paryavaran Mitras have been specially deployed.

16. That enforcement action under anti-littering provisions has resulted in:
 - 97 challans issued for littering and spitting
 - ₹1,29,700/- recovered as fines.

17. That enforcement against single-use plastic (SUP) has resulted in:
 - 176 challans issued
 - ₹71,000/- collected as penalty.

18. That the Municipal Council ensures 100% door-to-door garbage collection within the municipal limits.

19. That revenue generated from sanitation operations is as follows:
 - ₹27,10,892/- from garbage collection
 - ₹4,47,103/- from recycling operations.

20. That the process of preparation of a Detailed Project Report (DPR) for a sewerage and drainage plan for Bhawali area is presently underway through the Drinking Water Construction Branch, Bhimtal, pursuant to Announcement No. 618/2024 made by the Hon'ble Chief Minister of Uttarakhand.


 Chief Development Officer
NAINITAL

The above said letter dated 27.02.2026 has been annexed herewith and marked as **Annexure C**.

21. That further, the Municipal Council, Bhawali, vide its letter dated 17.02.2026 bearing Letter No. 1414/RP/2025-2026 addressed to the Deputy Collector, Kainchi Dham, submitted a report regarding departmental action in connection with Suo Moto PIL No. 19 of 2026 relating to alleged mismanagement in Kainchi Dham and discharge of sewage into River Shipra.
22. That the said report reiterates the sanitation measures undertaken by the Municipality including:
 - Inspection of soak pits of hotels and buildings
 - Issuance of challans for sewerage violations
 - Deployment of sanitation personnel and vehicles
 - Daily waste collection and disposal at haldwani cluster
 - Enforcement against littering and single-use plastic
 - Implementation of 100% door-to-door waste collection.

The above said letter dated 17.02.2026 has been annexed herewith and marked as **Annexure D (colly)**.

23. That the Shipra River area has been divided into 11 sectors, each supervised by district-level nodal officers for effective waste management and monitoring.
24. That on World Environment Day (05.06.2025) approximately 10 quintals of plastic waste were collected and transported to the Haldwani Municipal processing plant.
25. That special sanitation campaigns were conducted under the "Swachhata Hi Seva 2025" campaign from 06.09.2025 to 02.10.2025, including cleaning of wells, streams and water tanks.
26. That on the occasion of the Silver Jubilee of Uttarakhand State, a large-scale cleanliness drive was conducted at Ghorakhal, Bhawali Main Market, Ramgarh Road, Shyamkhet Tea Garden, Shamshaan Ghat (Ranikhet Road), Kainchi Dham, Niglat, Ratighat. During the said campaign approximately 9.90 quintals of waste were collected and transported to the Haldwani disposal centre.


Deputy Collector
KAINCHI DHAM

27. That the Executive Engineer, Drinking Water Corporation, Bhimtal, submitted an estimate amounting to ₹3161.60 lakh on 05.02.2026 to the Secretary, Drinking Water, Government of Uttarakhand seeking administrative and financial approval for the Kaichidham Sewage Scheme, which is presently under consideration.
28. That the answering Respondent respectfully submits that sustained and coordinated measures are being undertaken by the district administration and concerned departments to ensure strict compliance with the Solid Waste Management Rules, 2016 and other environmental regulations.
29. That the present Response Affidavit is being filed in compliance with the Order dated 27.01.2026 passed by this Hon'ble Tribunal and the same may kindly be taken on record.


DEPONENT
 Chief Development Officer
NAINITAL.

VERIFICATION:

I, the above-named deponent, do hereby verify that the contents of paragraphs 1 to 29 of the above affidavit are true and correct to my knowledge and belief and nothing material has been concealed therefrom.

Verified at Nainital on this ___ day of _____, 2026.


DEPONENT
 Chief Development Officer
NAINITAL.

प्रेषक,

अपर मुख्य अधिकारी,
जिला पंचायत, नैनीताल।

सेवा में,

मुख्य विकास अधिकारी,
नैनीताल।

पत्रांक 1384 / XII = 2 / 2025 = 2026

दिनांक 27-02-2026

विषय:-

मा0 राष्ट्रीय हरित न्यायाधिकरण, प्रिंसिपल बैच नई दिल्ली, के सगस गूल आवेदन संख्या-290/2025 हेमन्ता गोनिया बनाम उत्तराखण्ड राज्य व अन्य के संबंध में।

महोदय,

आपके कार्यालय पत्र संख्या 2000/कोर्टकेश/प्रतिशपथ-पत्र/2025-2026 दिनांक 29/01/2026 का सन्दर्भ ग्रहण करने का कष्ट करें। जिसके क्रम में महोदय को अवगत कराना है कि मा0 राष्ट्रीय हरित न्यायाधिकरण, प्रिंसिपल बैच नई दिल्ली, के सगस गूल आवेदन सं0-290/225 श्री हेमन्ता गोनिया एवं उत्तराखण्ड राज्य एवं अन्य की याचिका पर निम्नानुसार जिला पंचायत, नैनीताल से सम्बन्धित सूचना सेवा में प्रेषित की जा रही है।

- जिला पंचायत, नैनीताल द्वारा कैचीघाम परिसर व आस-पास के क्षेत्रों में 01 कूड़ा वाहन व 02 पर्यावरण मित्रों के माध्यम से कूड़े का निस्तारण कर हल्द्वानी ट्रेनिंग ग्राउण्ड में निस्तारित किया जाता है।
- कैचीघाम परिसर व आस-पास के क्षेत्रों में बढ़ते हुए श्रद्धालुओं को देखते हुए जिला पंचायत, नैनीताल व नगर पालिका परिषद, भवाली के साथ संयुक्त रूप से कैचीघाम परिसर में सफाई व्यवस्था का कार्य किया जा रहा है।
- कैचीघाम परिसर व आस-पास के क्षेत्र में जिला पंचायत, नैनीताल द्वारा निरन्तर वृहद स्वच्छता अभियान चलाये जा रहे हैं।
- जिला पंचायत, नैनीताल द्वारा कैचीघाम परिसर व आस-पास के क्षेत्रों में समय-समय पर जाँच कर कूड़े को अव्यवस्थित फैलाने वाले व्यक्तियों/संस्थाओं/प्रतिबन्धित सिंगल यूज प्लास्टिक पर किये गये चालानों की संख्या-33
- जिला पंचायत, नैनीताल द्वारा कैचीघाम परिसर व आस-पास के क्षेत्रों में कूड़े को अव्यवस्थित फैलाने पर व्यक्तियों/संस्थाओं/प्रतिबन्धित सिंगल यूज प्लास्टिक पर किये गये चालानों द्वारा वसूली गयी घनराशि-रु0 27,600/- रुपये।
- जिला पंचायत, नैनीताल द्वारा कैचीघाम मेले में दिनांक 15/06/2025 को ग्रामीण क्षेत्रान्तर्गत आने वाले बाजारों/मार्गों में 100 पर्यावरण मित्र सफाई कार्य हेतु लगाये जाते हैं व एकल/जोड़ेदार उस्टविन की व्यवस्था की जाती है।
- निदेशालय पंचायतीय राज देहरादून द्वारा जिला पंचायत, नैनीताल को निर्गत लिटर पिकर मशीन द्वारा समय-समय पर ग्रामीण क्षेत्रान्तर्गत मार्ग के दोनों तरफ प्लास्टिक एवं कूड़ा निस्तारण का कार्य किया जा रहा है।

अतः उक्तानुसार की गई कार्यवाही महोदय, की सेवा में सादर प्रेषित।

संलग्न:- फोटोग्राफ।

भवदीय,

अपर मुख्य अधिकारी,
जिला पंचायत, नैनीताल।

तद्दिनांक

पृ0स0

प्रतिलिपि:-

1. मा0 अध्यक्ष महोदय, जिला पंचायत, नैनीताल को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय, नैनीताल को सादर सूचनार्थ प्रेषित।

अपर मुख्य अधिकारी,
जिला पंचायत, नैनीताल।

Chief Development Officer
NAINITAL

From,

Additional Chief Officer,
District Panchayat, Nainital

To,

Chief Development Officer,
Nainital.

Letter no. 1384/XII-2/2025-2026

Date 27-02-2026

Subject- Original Application No. 290/2025 before Hon'ble National Green Tribunal, Principal Bench, New Delhi, Regarding Hemant Gonja vs. State of Uttarakhand and Ors.

Sir,

Please take the trouble of taking reference of your office letter No. 2000 / Court Case / Counter Affidavit / 2025-2026 dated 29/01/2028. In continuation of which, Sir, it is to be informed that the original application No. 200/225 of the National Green Tribunal, Principal Bench, New Delhi, on the petition of Shri Hemant Gonja vs. State of Uttarakhand and ors, is being sent to the concerned Information Service of District Panchayat, Nainital as follows.

- District Panchayat, Nainital disposes of garbage from Kaichidham complex and surrounding areas through 01 garbage vehicle and 02 paryavaran mitra and disposes it in Haldwani Trenching Ground.
- In view of the increasing number of devotees in Kaichidham complex and surrounding areas, the work of cleaning arrangements is being done jointly in Kaichidham complex with District Panchayat, Nainital and Municipal Council, Bhawali.
- Massive cleanliness campaigns are being continuously run by the District Panchayat, Nainital in the Kaichidham complex and surrounding areas.
- The number of challans issued by the District Panchayat, Nainital, after conducting periodic inspections in the Kaichidham complex and surrounding areas, against individuals/institutions found littering haphazardly/using banned single-use plastic - 33
- District Panchayat, Nainital collected Rs. 27,600/- through challans issued to individuals/institutions/banned single use plastic for littering haphazardly in Kaichidham complex and surrounding areas.


Chief Development Officer
NAINITAL

- District Panchayat, Nainital in the Kaichidham fair deployed 100 paryavaran mitra for the cleaning work in the markets/roads falling under the rural area on 15/06/2025 also arrangements are made for single/paired dustbins.
- The work of disposal of plastic and garbage is being done from time to time on both sides of the road in the rural area by the litter picker machine issued to District Panchayat, Nainital by the Directorate of Panchayatiraj Dehradun. District Panchayat, Nainital disposes of garbage from Kaichidham complex and surrounding areas.

Therefore, the action taken report of the above-mentioned is submitted therein.

Photograph attached.

Yours faithfully,
/sd-
Additional Chief Officer,
District Panchayat, Nainital.

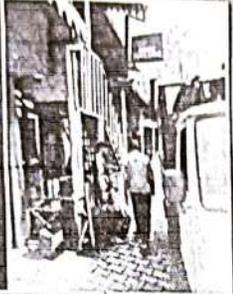
Copy to:-

1. Referred to the hon'ble Chairperson, District Panchayat, Nainital for information.
2. Respectfully sent to the District Mgistrate, Nainital for information.

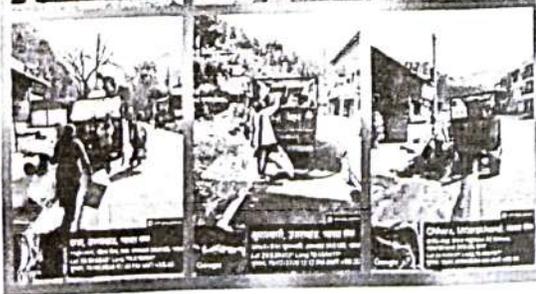
Additional Chief Officer,
District Panchayat, Nainital


Additional Chief Officer
NAINITAL

दिनांक 22/02/2026 को
कैची धाम में सफाई
अभियान किया गया।



दिनांक 14/02/2026 को
कैची धाम में सफाई
अभियान चलाया गया।



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धपर मुख्य अधिकारी
बिला पचायत, नैनीताल.
Chief Development Officer
NAINITAL

दिनांक 11/02/2026 को कैची धाम में सफाई अभियान चलाया गया।

दिनांक 06/02/2026 को कैची धाम मार्ग/शिप्रा नदी में सफाई अभियान चलाया गया।



दिनांक 06/02/2026 को कैची धाम मार्ग/शिप्रा नदी में सफाई अभियान चलाया गया।

कैची धाम शिप्रा नदी में सफाई अभियान चलाया गया।

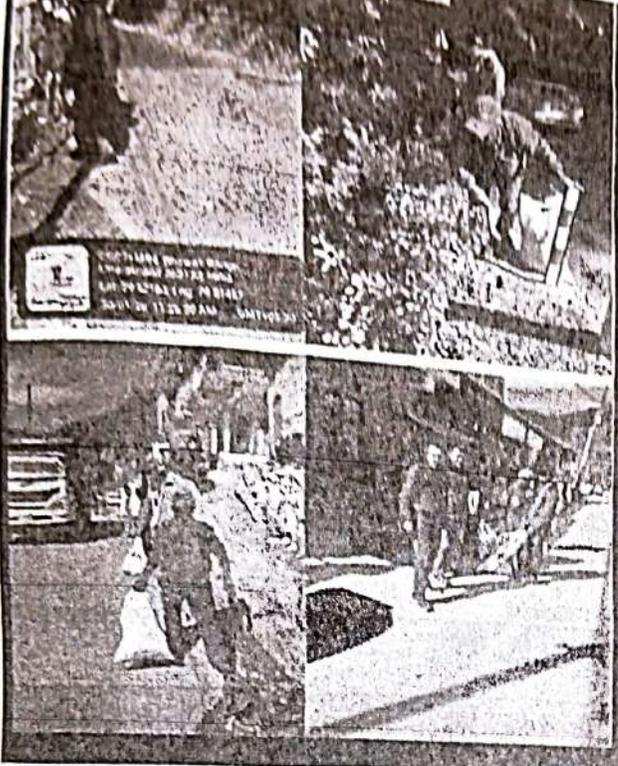


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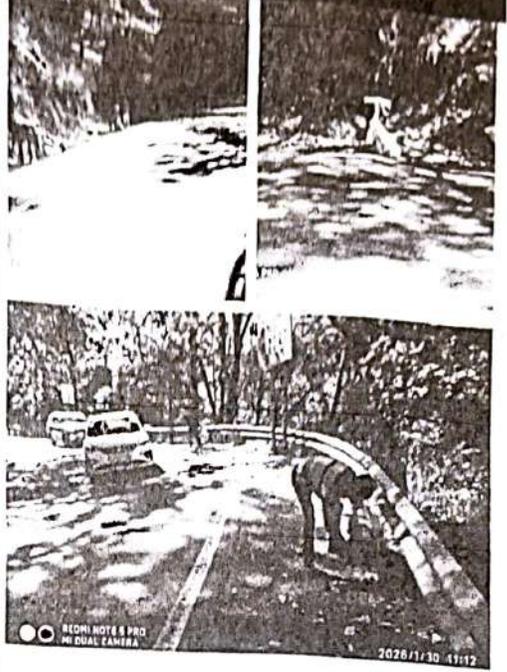
धरम मन्थ अधिकारी
खिला पंचायत, मंत्रीदास.

Chief Development Officer
NAINITAL

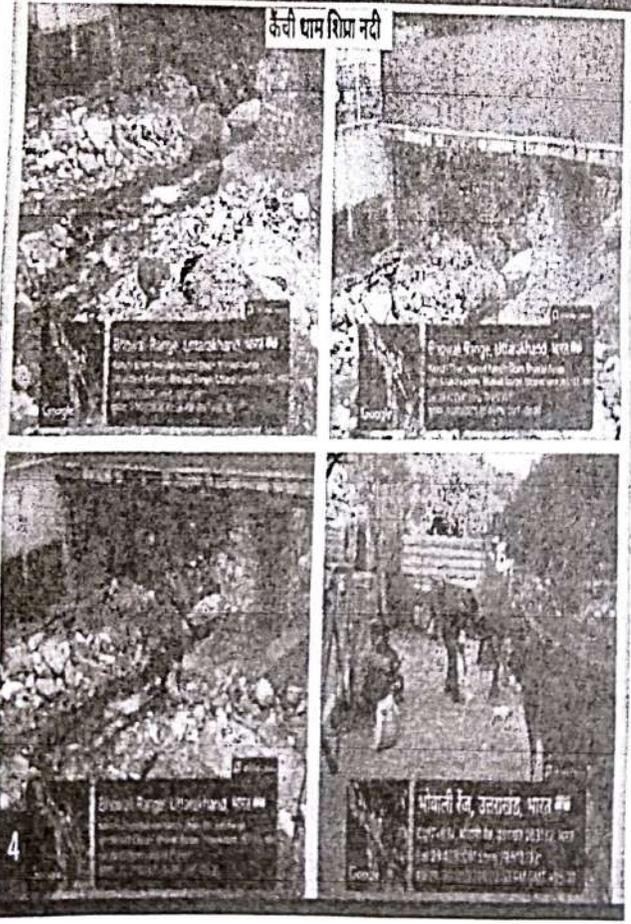
कैची धाम बाजार तथा मोटर धाम



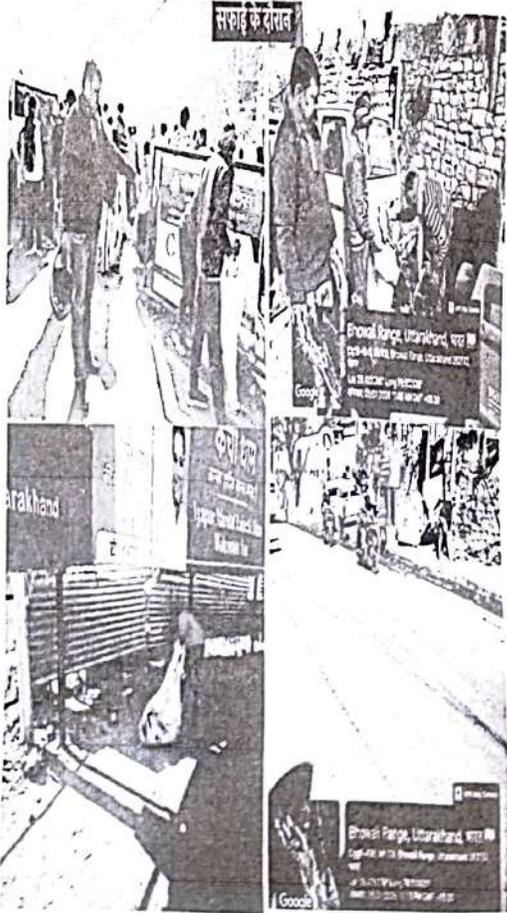
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कैची धाम शिपा नदी



सफाई के दौरान



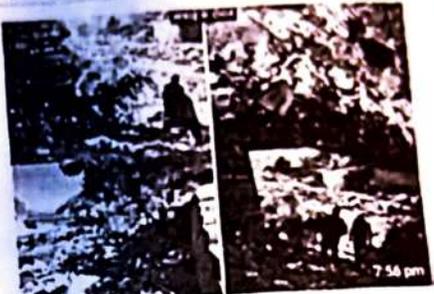
[Signature]
अपर मुख्य अधिकारी
बिला पचायत, नैनीताल.
[Signature]
Chief Development Officer
NAINITAL

दिनांक 30/01/2026 को जिला पंचायत नैनीताल द्वारा कैची घास मार्ग से सफाई अभियान चलाया गया।

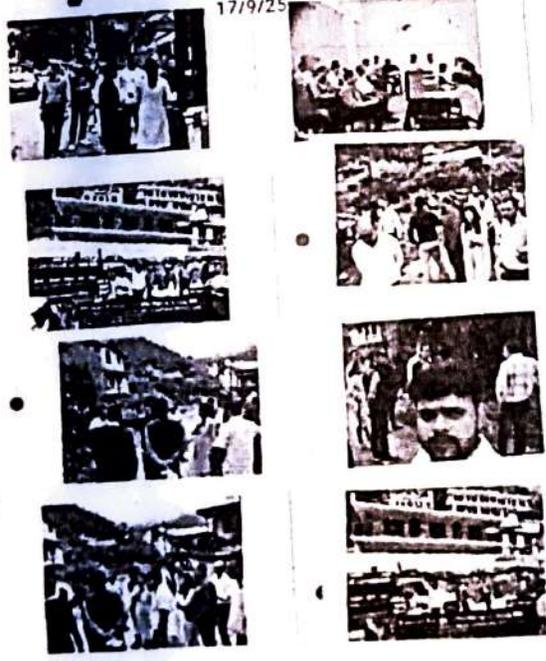


CGC7+MR4, Bhowali Range, Uttarakhand 263132, India
Lat: 29.42163, Lng: 79.514
30/01/26 11:23:34 AM

CGC7+MR4, Bhowali Range, Uttarakhand 263132, India
Lat: 29.42163, Lng: 79.51457
30/01/26 11:23:50 AM GMT+05:30



chipra river and kanchi dam visit 17/9/25



अपर मुख्य अधिकारी
जिला पंचायत, नैनीताल.

[Signature]
मुख्य विकास अधिकारी
नैनीताल

[Signature]
Chief Development Officer
NAINITAL.

प्रेषक,

खण्ड विकास अधिकारी,
बेतालघाट (नैनीताल)।

सेवा में,

मुख्य विकास अधिकारी,
नैनीताल।

पत्रांक 1649 / विविध / कोर्टकेश / 2025-26 / दिनांक 27 फरवरी, 2026

विषय- मा0 राष्ट्रीय हरित, न्यायधिकरण, प्रिंसिपल बेंच नई दिल्ली, के समक्ष मूल आवेदन संख्या-290/2025 श्री हेमन्त गौनिया बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में शिप्रा नदी के त टपर स्वच्छता अभियान, ठोस अपशिष्ट प्रबन्धन के सम्बन्ध में।

महोदय

आपके कार्यालय आदेश संख्या 2986/कोर्टकेश/प्रतिशपथ-पत्र/2025-26/दिनांक 29 जनवरी, 2026 के क्रम में अवगत कराना है कि दिनांक 17 जून, 2025 को जिलाधिकारी महोदया, नैनीताल की अध्यक्षता में सारा की बैठक में दिये गये निर्देशों के क्रम में एवं जिला पर्यटन विकास अधिकारी, नैनीताल के कार्यालय से प्रेषित विकास खण्ड अन्तर्गत होटल, होम स्टे में Rain Water Harvesting-Sewage Treatment के सत्यापन हेतु प्राप्त सूची के क्रम में कार्यालय पत्र संख्या 370/विविध/सर्वे/Rain Water Harvesting-Sewage Treatment/दिनांक 17 जून, 2025 द्वारा ग्राम विकास अधिकारियों के माध्यम से विकास खण्ड अन्तर्गत होटल, होम स्टे में Rain Water Harvesting-Sewage Treatment का सत्यापन किया गया जिसमें कैंची धाम व शिप्रा नदी के समीप ग्राम पंचायतों होटल, होम स्टे में Rain Water Harvesting-Sewage Treatment किया जा रहा है जिसकी सत्यापन सूची जिला पर्यटन विकास अधिकारी कार्यालय को प्रेषित की गयी।

विकास खण्ड बेतालघाट अन्तर्गत ठोस एवं तरल अपशिष्ट प्रबन्धन के अन्तर्गत कैंची धाम व शिप्रा नदी के समीपवर्ती ग्राम पंचायत पाडली में 20 कम्पोस्ट पिट, 03 कूड़ादान, 12 सोखता पिट, 186 मी0 नाली निर्माण, ग्राम पंचायत कफुल्टा में 06 कम्पोस्ट पिट एवं 700 मी0 नाली निर्माण, ग्राम पंचायत भवालीगांव में 12 कम्पोस्ट पिट, 06 कूड़ादान, 03 बायोगैस एवं 365 मी0 नाली निर्माण, ग्राम पंचायत जाख में 01 कम्पोस्ट पिट एवं 21 सोखता पिट निर्माण कार्य कराया गया है।

वित्तीय वर्ष 2022-2023 में ठोस एवं तरल अपशिष्ट प्रबन्धन के अन्तर्गत ग्राम पंचायत छड़ा-खैरना में राज्य वित्त से सार्वजनिक स्थानों में कूड़ा संग्रहण किये जाने हेतु कुल 15 कूड़ा दान लगाये गये व ग्राम पंचायत में 01 कूड़ा संग्रहण एवं पृथक्कीरण केन्द्र स्थल स्थापित किया गया, ग्राम पंचायत घूना में 04, जाख में 04, हरतपा में 05 व मल्लानिगलाट में 05 कूड़ादान सार्वजनिक स्थानों में लगाये गये व कूड़ा संग्रहण के लिए प्रत्येक ग्राम पंचायत में 01-01 कूड़ा संग्रहण केन्द्र स्थापित किया गया है, साथ ही कार्यालय पत्र संख्या 713/15वाँ वित्त/कार्यादेश/2023-24/दिनांक 04 सितम्बर, 2023 द्वारा विकास खण्ड अन्तर्गत ग्राम पंचायतों में स्थापित कूड़ा दानों से कूड़ा इकठ्ठा कर डम्पिंग जोन तक पहुँचाने हेतु, मै0 शर्मा कान्द्रक्टशन एण्ड सप्लायर, ग्राम जोशीखोला बेतालघाट के साथ अनुबन्ध किया गया है व अनुबन्ध के साथ संलग्न रूट चार्ट के अनुसार कूड़ा गाड़ी संचालित की जा रही है।

भवदीय,

खण्ड विकास अधिकारी,
खण्ड विकास अधिकारी,
बेतालघाट (नैनीताल)

Chief Development Officer
NAINITAL

From,

Block Development Officer,
Betalghat (Nainital).

To,

Chief Development Officer,
Nainital.

Letter no. 1649/Misc/Court Case/2025-26

Date 27-02-2026

Subject: Regarding Original Application No. 290/2025, Shri Hemant Gonia vs. State of Uttarakhand and others, before the Hon'ble National Green Tribunal, Principal Bench, New Delhi, regarding the cleanliness drive and solid waste management on the banks of the Shipra River.

Sir

In continuation of your Office Order No. 2986/Court Case/Counter-Affidavit/2025-26/ dated January 29, 2026, it is to be informed that in accordance with the instructions given in the SARA meeting chaired by the District Magistrate, Nainital, on June 17, 2025, and in accordance with the list received from the office of the District Tourism Development Officer, Nainital, for verification of Rainwater Harvesting and Sewage Treatment in hotels and homestays within the development block, through Office Letter No. 370/Miscellaneous/Survey/Rainwater Harvesting-Sewage Treatment/ dated June 17, 2025, Rainwater Harvesting and Sewage Treatment in hotels and homestays within the development block was verified through Village Development Officers. Rainwater Harvesting and Sewage Treatment is being performed in hotels and homestays in Gram Panchayats near Kaichidham and Shipra River, and the verification list of the same was sent to the District Tourism Development Officer's office.

Under the development block Betalghat, under solid and liquid waste management, 20 compost pits, 03 dustbins, 12 soak pits, 186 meter drain construction has been done in Gram Panchayat Padli near Kaichidham and Shipra river, 06 compost pits and 700 meter drain construction in Gram Panchayat Kafulta, 12 compost pits, 06 dustbins, 03 biogas and 365 meter drain construction in Gram Panchayat Bhawaligaon, 01 compost pit and 21 soak pit construction work has been done in Gram Panchayat Jakh.


Chief Development Officer
NAINITAL

In the financial year 2022-2023, under solid and liquid waste management, a total of 15 dustbins were installed in Gram Panchayat Chhada Khairna from state finance for garbage collection in public places and 01 garbage collection and segregation center site was established in the Gram Panchayat, 04 dustbins were installed in Gram Panchayat Ghuna, 04 in Jakh, 05 in Hastapa and 05 in Mallanigalat in public places and 01 garbage collection center has been established in each Gram Panchayat for garbage collection, along with this, by office letter number 713/15th Finance/Work Order/2023-24/dated 04 September, 2023, for collecting garbage from the dustbins installed in the Gram Panchayats under the development block and transporting it to the dumping zone, a contract was made with Mr. Sharma Construction and Supplier, Village Joshikhola Betalghat. It has been done and the garbage vehicle is being operated as per the route chart attached with the contract.

Yours faithfully,

/sd-

Block Development Officer,
Betalghat (Nainital).


Chief Development Officer
NAINITAL



कार्यालय नगर पालिका परिषद, भवाली

e-mail:- eonagarpalikabhowali@gmail.com

पत्रांक: ॥ 58/रि0पी0 / 2025-2026

दिनांक: 27/02/2026

सेवा में,

मुख्य विकास अधिकारी महोदय,
नैनीताल।

विषय- मा0 राष्ट्रीय हरित प्राधिकारी में योजित मूल आवेदन सं0- 290/225
श्री हेमन्त गौनिया बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में।

महोदय,

उपरोक्त विषयक अपने कार्यालय आदेश सं0-29086/कोर्टकेश/
प्रतिशपथ-पत्र/2025-26 दिनांक 29 जनवरी 2026 को संदर्भ ग्रहण करने का कष्ट
करे जिसके अन्तर्गत मा0 राष्ट्रीय हरित प्राधिकारी में योजित मूल आवेदन सं0-
290/225 श्री हेमन्त गौनिया बनाम उत्तराखण्ड राज्य व अन्य के सम्बन्ध में कृत
कार्यवाही से अवगत कराये जाने हेतु निर्देशित किया गया है जिसके क्रम में
निम्नानुसार नगर पालिका परिषद, भवाली से सम्बन्धित सूचना सेवा में सादर
प्रेषित:-

1- नाले के किनारे बने भवन/होटल की सोक पीटो की जाँच पालिका द्वारा
समय-समय पर की जाती है खुले में सीवर बहने पर पालिका द्वारा नियमानुसार
चालानी कार्यवाही की जाती है अब तक कुल 35 चालान से 41,200 अर्थदण्ड लिया
गया।

2- पालिका द्वारा नगर क्षेत्र में ठोस अपशिष्ट/प्लास्टिक का संग्रहण/निस्तारण
का कार्य किया जा रहा है, जिसमें 24 पर्यावरण मित्र कार्यरत हैं एवं 2 डम्पर, 4
पीकप एवं 1 सीवर सेक्शन मशीन सफाई कार्य में लगाये गये हैं। इसके अतिरिक्त
पालिका द्वारा समय-समय पर नाले की सफाई की जाती है तथा विभिन्न संगठनों
एवं स्कूलों के माध्यम से भी नाले में विशेष सफाई अभियान चलाये जाते हैं।
(फोटोग्राफ संलग्न है) पालिका द्वारा नगर क्षेत्र भवाली में प्रतिदिन 2 TPD एवं कैंची
धाम से लगभग 0.45 TPD कूड़ा पालिका वाहनो से उठाया जाता है। जिसका
निस्तारण हल्द्वानी कलस्टर में किया जाता है। साथ ही कैंची धाम बाजार की
सफाई व्यवस्था हेतु पालिका स्तर से 04 पर्यावरण मित्रों की तैनाती की गई है,
जिनके द्वारा प्रतिदिन कैंची धाम में साफ सफाई का कार्य किया जाता है। पूर्व से

ही कैंची धाम जिला पंचायत क्षेत्र के अन्तर्गत आता है। बढते हुए श्रद्धालुओं को देखते हुए पालिका द्वारा जिला प्रशासन से प्राप्त निर्देशों के क्रम में कैंची धाम में सफाई व्यवस्था की जा रही है।

3- नगर पालिका परिषद भवाली द्वारा नाले में खुले रूप से कूड़ा डालने पर नियमानुसार **Anti littering & Spitting act** के अन्तर्गत चालानी कार्यवाही की जाती है। पालिका द्वारा अब तक 97 व्यक्तियों के चालान कर रु0 1,29,700:00 का अर्थदण्ड वसूला गया है। तथा SUP (सिंगल यूज प्लास्टिक) प्रतिबन्ध पर कुल 176 चालानों रु0-71,000.00 का अर्थदण्ड वसूला गया है।

4- नगर पालिका परिषद भवाली द्वारा नगर क्षेत्र में 100 प्रतिशत डोर-टू-डोर कूड़े का कलेक्शन किया जाता है। पालिका द्वारा अब तक भवाली/कैंची धाम से रु0 **27,10,892:00** की आय कूड़ा कलेक्शन से अर्जित की गई है तथा रु0 **4,47,103:00** कूड़े के पुर्नचकरण से आय प्राप्त की है।

5- नगर पालिका परिषद भवाली क्षेत्रान्तर्गत मा0 मुख्यमंत्री घोषणा 618/2024 भवाली नगर क्षेत्र में सीवर एंव ड्रेनेज प्लान का निर्माण कार्य किया जायेगा के क्रम में पेयजल निर्माण शाखा उत्तराखण्ड भीमताल द्वारा डी0पी0आर0 बनाये जाने की कार्यवाही गतिमान हैं। पत्र की छाँयाप्रति संलग्न है।

अतः उक्तानुसार की गई कार्यवाही महोदय की सेवा में सादर प्रेषित।

संलग्न - उक्तानुसार।

भवदीय,

अधिसासी अधिकारी
नगर पालिका परिषद,
भवाली।

Office of the Municipal Council, Bhowali
e-mail: eonagarpalikabhowali@gmail.com

Letter No.: 58/RP/2025-2026

Date: 27/02/2026

To,

Chief Development Officer,
Nainital.

Subject: Original Application No. 290/225 filed with the Hon'ble National Green Tribunal regarding Mr. Hemant Gonia vs. State of Uttarakhand and others.

In the above mentioned matter, please take the trouble of referring to your office order no. 29086/Court Case/Counter Affidavit/2025-26 dated 29th January 2026, under which the Hon'ble National Green Tribunal has been directed to inform about the action taken in connection with the original application no. 290/225 Shri Hemant Gonia vs. State of Uttarakhand and others filed in the Hon'ble National Green Tribunal, in which the following is respectfully sent to the information service related to Nagar Palika Parishad, Bhowali:-

1- The Municipality periodically inspects the soak pits of buildings/hotels located along the sewer. In case of open sewerage, the Municipal Corporation issues challans as per rules. To date, a total of 35 challans has been issued, resulting in a fine of 41,200 rupees.

2- The Municipality is doing the work of collection/disposal of solid waste and plastic in the city area, which has 24 Paryavaran Mitra Offices, and 2 dumpers, 4 pickup and 1 sewer section machine have been deployed for cleaning. Additionally, the 1-1- Municipality periodically cleans drains and organizes special cleaning campaigns through various organizations and schools (Photograph attached). The Municipality collects 2 TPD of garbage daily from municipal area of Bhowali and approximately 0.45 TPD from Kainchi dham using municipal vehicles. The garbage is disposed of in the Haldwani cluster. Additionally, four paryavaran mitra have been deployed at the municipal level to maintain the cleanliness of the Kainchi Dham market, through which the work of cleanliness is carried out at Kaichi Dham daily. Kainchi Dham already falls under the district panchayat jurisdiction. In view of the increasing number


Chief Development Officer
NAINITAL

of devotees, the municipality is implementing cleaning measures at Kainchi Dham in accordance with instructions from the district administration.

3- The Bhawali Municipality takes action against people found openly dumping garbage in drains under the anti-Littering and Spitting Act. So far, the municipality has issued challans to 97 individuals, collecting fines totaling ₹1,29,700:00. A total of ₹71,000.00 has been collected through 176 challans for the ban on SUP (single-use plastic).

4- The Municipality of Bhawali ensures 100 percent door-to-door garbage collection in the city area. So far, the municipality has earned ₹027,10,892:00 from garbage collection in Bhawali/Kaichi dham and ₹447,103:00 from garbage recycling.

5- Under the Municipal Council Bhawali area, the process of preparing DPR is underway by the Drinking Water Construction Branch, Uttarakhand, Bhimtal, in accordance with the Hon'ble Chief Minister's announcement 618/2024, for the construction of sewer and drainage plan in Bhawali area. A photocopy of the letter is attached herewith.

Therefore, the action taken report of the above-mentioned is submitted therein.

Photograph attached.

Yours faithfully,

/sd-

Executive Officer,

Nagar Palika Parishad,

Bhawali


Chief Development Officer
NAINITAL

कार्यालय नगर पालिका परिषद, भवाली

e-mail:- eonagarpalikabhowali@gmail.com

पत्रांक: 1414 / रि०पी० / 2025-2026

दिनांक: 17/02/2026

सेवा में,

उपजिलाधिकारी महोदय,
श्री कैची धाम।

विषय- Suo moto pil no 19 of 2026 in re alleged mismanagement in kainchi dham temple discharge of sewage into river shipra and illegal/unregulated constructions in and around the temple ect. के सम्बन्ध में।

महोदय,

उपरोक्त विषयक कार्यालय जिलाधिकारी नैनीताल के पत्रांक 97/स्थानिकाय/26 दिनांक 17 फरवरी का अवलोकन करने का कष्ट करे उक्त पत्र द्वारा Suo moto pil no 19 of 2026 in re alleged mismanagement in kainchi dham temple discharge of sewage into river shipra and illegal/unregulated constructions in and around the temple ect. के सम्बन्ध में विभागीय कार्यवाही/आख्या स्वयं के हस्ताक्षरो से संलग्नक सहित निम्नानुसार आख्या महोदय की सेवा में सादर प्रेषित है:-

1- नाले के किनारे बने भवन/होटल की सोक पीटो की जाँच पालिका द्वारा समय-समय पर की जाती है खुले में सीवर बहने पर पालिका द्वारा नियमानुसार चालानी कार्यवाही की जाती है अब तक कुल 35 चलान से 41,200 अर्थदण्ड लिया गया।

2- पालिका द्वारा नगर क्षेत्र में ठोस अपशिष्ट/प्लास्टिक का संग्रहण/निस्तारण का कार्य किया जा रहा है, जिसमे 24 पर्यावरण मित्र कार्यरत है एवं 2 डम्पर, 4 पीकप एवं 1 सीवर सेक्शन मशीन सफाई कार्य में लगाये गये है। इसके अतिरिक्त पालिका द्वारा समय-समय पर नाले की सफाई की जाती है तथा विभिन्न संगठनो एवं स्कूलो के माध्यम से भी नाले में विशेष सफाई अभियान चलाये जाते है। पालिका द्वारा नगर क्षेत्र भवाली में प्रतिदिन 2 TPD एवं कैची धाम से लगभग 0.45 TPD कूड़ा पालिका वाहनो से उठाया जाता है। जिसका निस्तारण हल्द्वानी कलस्टर

निनाल

Chief Development Officer
NAINITAL

में किया जाता है। साथ ही कैंची धाम बाजार की सफाई व्यवस्था हेतु पालिका स्तर से 04 पर्यावरण मित्रों की तैनाती की गई है, जिनके द्वारा प्रतिदिन कैंची धाम में साफ सफाई का कार्य किया जाता है। पूर्व से ही कैंची धाम जिला पंचायत क्षेत्र के अन्तर्गत आता है। बढ़ते हुए श्रद्धालुओं को देखते हुए पालिका द्वारा जिला प्रशासन से प्राप्त निर्देशों के क्रम में कैंची धाम में सफाई व्यवस्था की जा रही है।

3- नगर पालिका परिषद भवाली द्वारा नाले में खुले रूप से कूड़ा डालने पर नियमानुसार **anti littering and spitting act** के अन्तर्गत चालानी कार्यवाही की जाती है। पालिका द्वारा अब तक 98 व्यक्तियों के चालान कर रु0 1,30,200:00 का अर्थदण्ड वसूला गया है। तथा SUP (सिंगल यूज प्लास्टिक) प्रतिबन्ध पर कुल 181 चालानों रु0-72,400.00 का अर्थदण्ड वसूला गया है।

4- नगर पालिका परिषद भवाली द्वारा नगर क्षेत्र में 100 प्रतिशत डोर-टू-डोर कूड़े का कलेक्शन किया जाता है। पालिका द्वारा अब तक भवाली/कैंची धाम से रु0 27,10,892:00 की आय कूड़ा कलेक्शन से अर्जित की गई है तथा रु0 4,47,103:00 कूड़े के पुर्नचकरण से आय प्राप्त की है।

5- नगर पालिका परिषद भवाली क्षेत्रान्तर्गत मा0 मुख्यमंत्री घोषणा 618/2024 भवाली नगर क्षेत्र में सीवर एंव ड्रेनेज प्लान का निर्माण कार्य किया जायेगा के क्रम में पेयजल निर्माण शाखा उत्तराखण्ड भीमताल द्वारा डी0पी0आर0 बनाये जाने की कार्यवाही गतिमान है। पत्र की छाँयाप्रति संलग्न है।

अतः उक्तानुसार की गई कार्यवाही महोदय की सेवा में सादर प्रेषित।

भवदीय,

अधिसासी अधिकारी
नगर पालिका परिषद,
भवाली।

पत्रांक च दिनांक उक्त ही।

प्रतिलिपि- जिलाधिकारी महोदय नैनीताल की सेवा में सादर सूचनार्थ प्रेषित।

अधिसासी अधिकारी
नगर पालिका परिषद,
भवाली।

Chief Development Officer
NAINITAL.

Office of the Municipal Council, Bhowali
e-mail: eonagarpalikabhowali@gmail.com

Letter No. 1414/RP/2025-2026

Date- 17/02/2026

To,

Deputy Collector Sir,
Shri Kaichi Dham.

Subject- Suo moto pil no 19 of 2026 in re alleged mismanagement in kainchi dham temple discharge of sewage into river shipra and illegal/unregulated constructions in and around the temple ect. In relation to.

Sir,

Please take the trouble of looking at the letter no. 97/local/26 dated 17 February of the office of District Magistrate Nainital on the above subject. **By the said letter, Suo moto pil no 19 of 2026 in re alleged mismanagement in kainchi dham temple discharge of sewage into river shipra and illegal/unregulated constructions in and around the temple ect.** In this regard, the departmental action/report is respectfully sent to your service along with the attachments signed by me.

- 1- The Municipality periodically inspects the soak pits of buildings/hotels located along the sewer. In case of open sewerage, the Municipal Corporation issues challans as per rules. To date, a total of 35 challans have been issued, resulting in a fine of 41,200 rupees.
- 2- The Municipality is doing the work of collection/disposal of solid waste and plastic in the city area, which has 24 Paryavaran Mitra Offices, and 2 dumpers, 4 pickup and 1 sewer section machine have been deployed for cleaning. Additionally, the Municipality periodically cleans drains and organizes special cleaning campaigns through various organizations and schools. The Municipality collects 2 TPD of garbage daily from municipal area of Bhowali and approximately 0.45 TPD from Kainchi dham using municipal vehicles. The garbage is disposed of in the Haldwani cluster. Additionally, four paryavaran mitra have been deployed at the municipal level to maintain the cleanliness of the Kainchi Dham market, through which the work of cleanliness is carried out


Chief Development Officer
NAINITAL.

at Kaichi Dham daily. Kainchi Dham already falls under the district panchayat jurisdiction. In view of the increasing number of devotees, the municipality is implementing cleaning measures at Kainchi Dham in accordance with instructions from the district administration.

3- The Bhawali Municipality takes action against people found openly dumping garbage in drains under the anti-Littering and Spitting Act. So far, the municipality has issued challans to 98 individuals, collecting fines totaling ₹1,30,200:00. A total of ₹72,400.00 has been collected through 181 challans for the ban on single-use plastic.

4- The Municipality of Bhawali ensures 100 percent door-to-door garbage collection in the city area. So far, the municipality has earned ₹027,10,892:00 from garbage collection in Bhawali/Kaichi dham and ₹447,103:00 from garbage recycling.

5- Under the Municipal Council Bhawali area, the process of preparing DPR is underway by the Drinking Water Construction Branch, Uttarakhand, Bhimtal, in accordance with the Hon'ble Chief Minister's announcement 618/2024, for the construction of sewer and drainage plan in Bhawali area. . A photocopy of the letter is attached.

Therefore, the action taken report of the above-mentioned is submitted therein.

Photograph attached.

Yours faithfully,
/sd-
Executive Officer,
Nagar Palika Parishad,
Bhowali

Letter/As Dated above

Copy - Respectfully sent to the District Magistrate, Nainital for information.

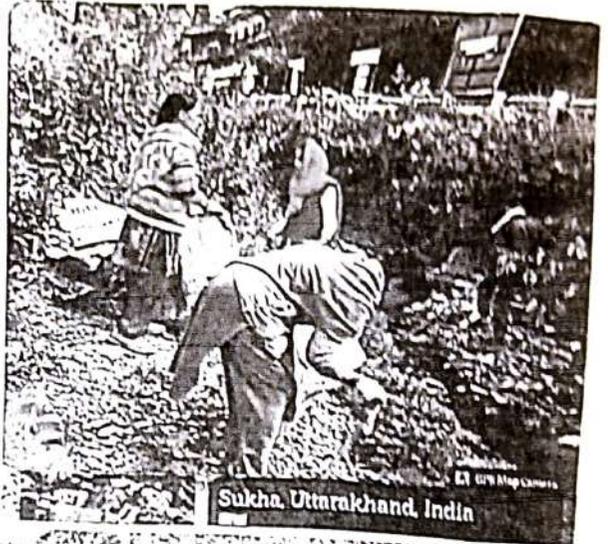

Chief Development Officer
NAINITAL

Executive Officer,
Nagar Palika Parishad,
Bhowali

नगर पालिका परिषद भवाली



Sukha, Uttarakhand, India



Sukha, Uttarakhand, India



Nainital, Uttarakhand, India



Sukha, Uttarakhand, India

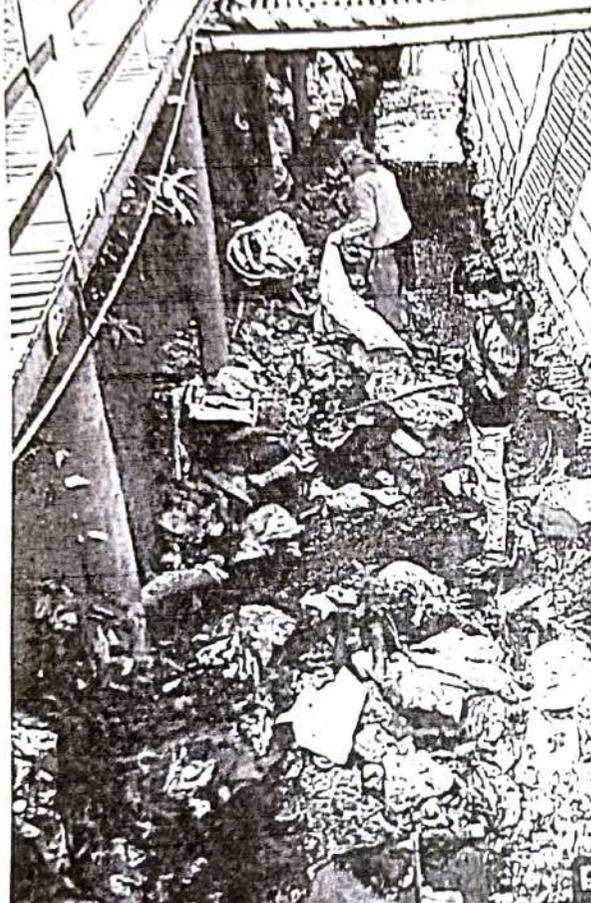
माननीय जिलाधिकारी महोदय नैनीताल के निर्देशानुसार न० पा०परि०भवाली द्वारा शिप्रा नदी पर निरन्तर सफाई अभियान चलाया जा रहा है जिसके क्रम में 09-02-2026 को लगभग 345 कि०ग्रा० कड़ा एकत्रित किया गया

Chief Development Officer
NAINITAL

नगर पालिका परिषद भवाली



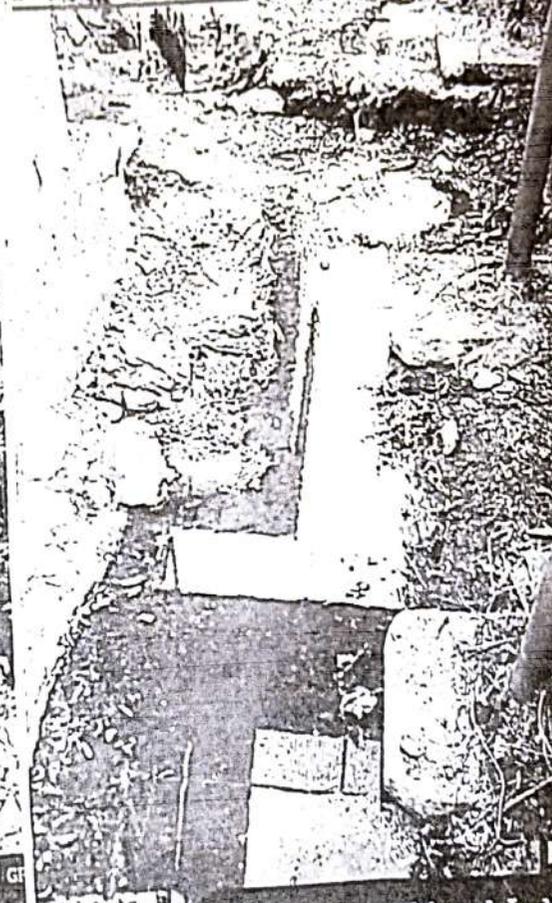
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Nainital, Uttarakhand, India

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AFTER

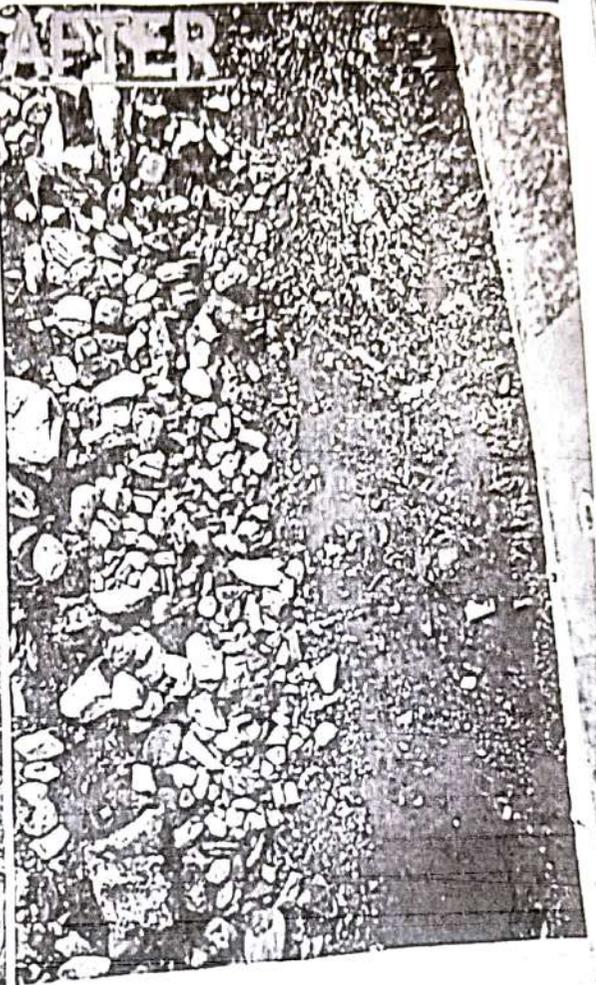


Sukha, Uttarakhand, India

9gm9+74v, Haldwani - Bhowali Rd, Bhowali, Sukha, Uttarakhand 263132, India
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 Saturday, 07/02/2026 03:58 PM GMT +05:30

[Signature]
 Chief Development Officer
NAINITAL,

नगर पालिका परिषद भवाली



Sukha, Uttarakhand, India

Bhowali - Bhimtal Rd, Near St. Andrews P
School, Bhowali, Sukha, Uttarakhand 263
Lat 29.383052° Long 79.518°

Saturday, 07/02/2026 01:35 PM GMT +05



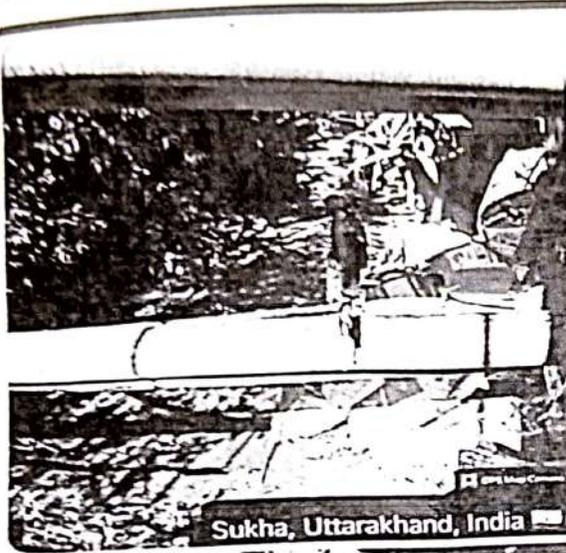
Nainital, Uttarakhan

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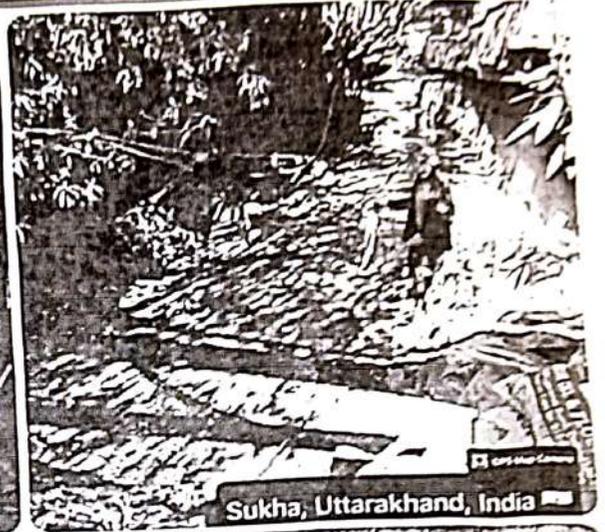
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नगर पालिका परिषद भवाली



Sukha, Uttarakhand, India



Sukha, Uttarakhand, India

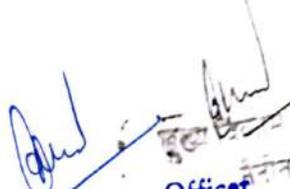


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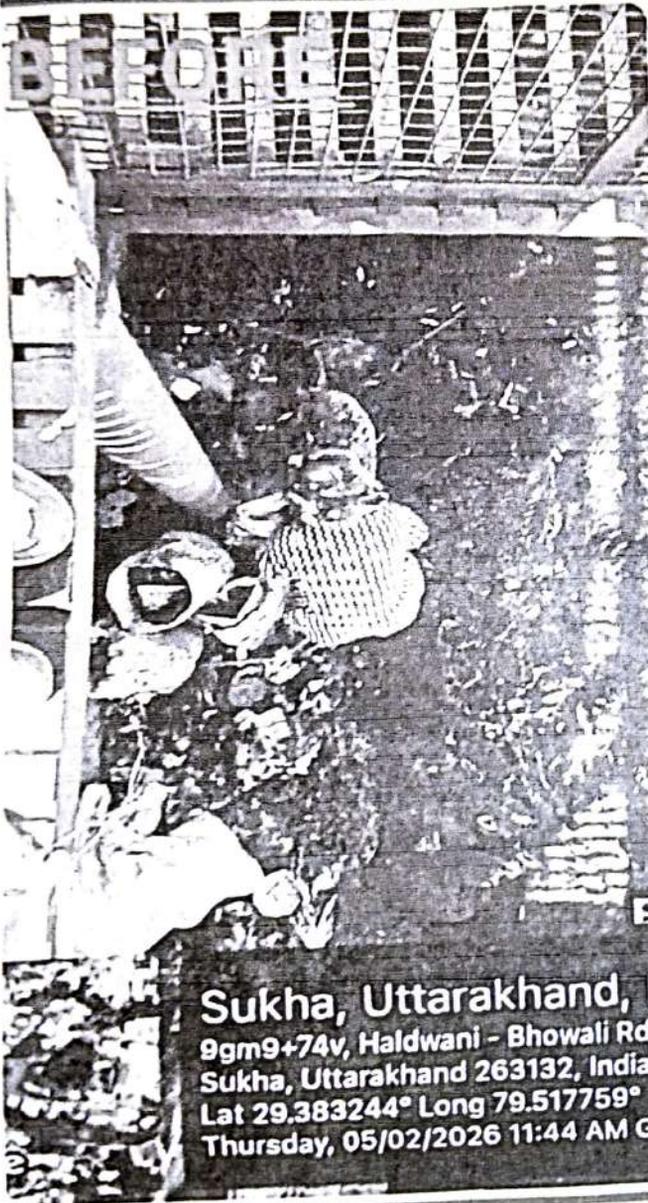
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Sukha, Uttarakhand 263132, India
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Friday, 06/02/2026 10:15 AM GMT +05:30



नगर पालिका परिषद भवाली द्वारा शिप्रा नदी पर निरन्तर सफाई अभियान चलाया जा रहा है जिसके क्रम में आज दिनांक 06-02-2026 को लगभग 500 कि० ग्रा० निष्प्रयोज्य कड़ा एकत्रित किया गया।।


Chief Development Officer
NAINITAL.

नगर पालिका परिषद भवाली



AFTER



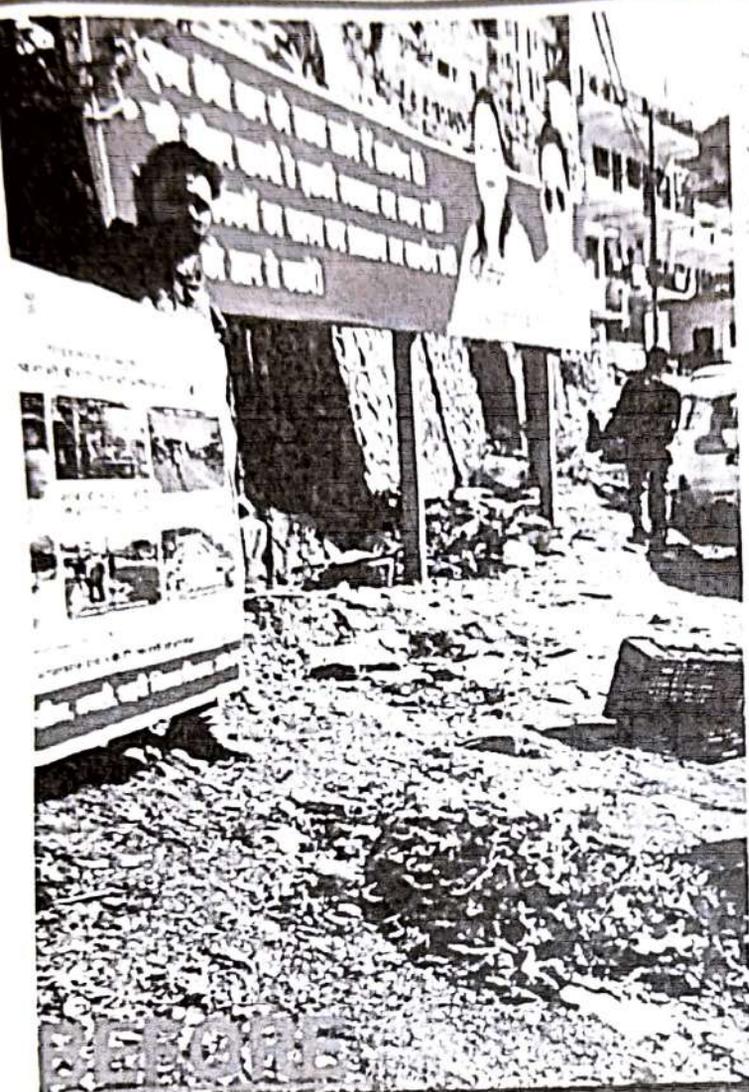
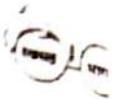
Sukha, Uttarakhand, India
9gm9+74v, Haldwani - Bhowali Rd, Bhowali,
Sukha, Uttarakhand 263132, India
Lat 29.383244° Long 79.517759°
Thursday, 05/02/2026 11:44 AM GMT

Google

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9gm8+7x9, Bhowali, Sukha,
263132, India
Lat 29.383164° Long 79.517
Thursday, 05/02/2026 02:0

[Signature]
Chief Development Officer
NAINITAL.

नगर पालिका परिषद भवाली

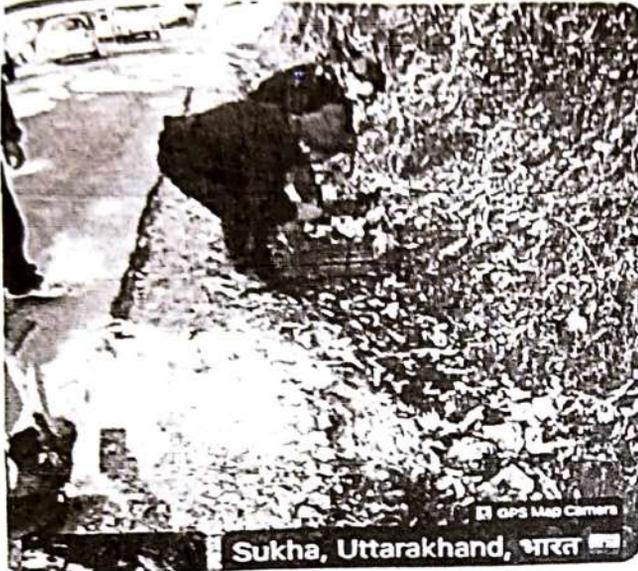


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 li Range, Uttarakhand
 , Nh109, Bhowali Range, Uttarakhand
 377° Long 79.510926°
 01/2026 01:37 PM GMT +05:30

AFTER
 li Range, Uttarakhand
 , Bhowali Range, Uttarakhand
 385° Long 79.511035°
 01/2026 01:39 PM GMT +05:30

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 Chief Development Officer
NAINITAL

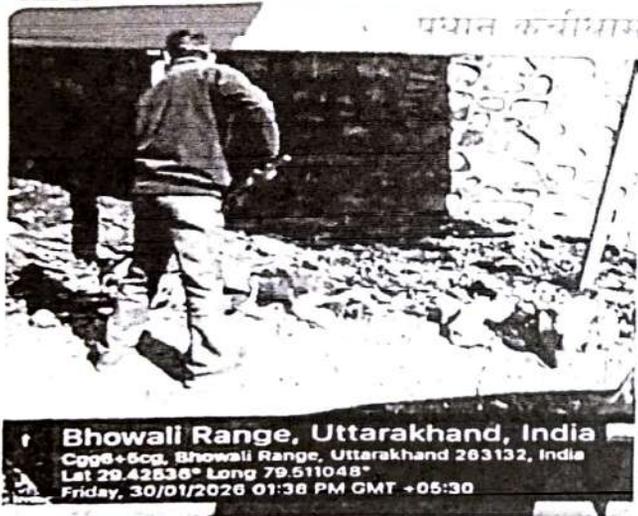
गर पालिका परिषद भवाली



Sukha, Uttarakhand, भारत



Niglat Malla, Uttarakhand, भारत



Bhowali Range, Uttarakhand, India
 Cpp6-502, Bhowali Range, Uttarakhand 263132, India
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 Friday, 30/01/2026 01:36 PM GMT +05:30



Bhowali Range, Uttarakhand, India
 Cpp6-486, Nh108, Bhowali Range, Uttarakhand 263132, In
 Lat 29.425377° Long 79.510926°
 Friday, 30/01/2026 01:37 PM GMT +05:30

गर पालिका परिषद भवाली द्वारा आज दिनांक 30-01-2026 को ३
 कैची धाम में एकदिवसीय विशेष स्वच्छता अभियान चलाया गया।।

[Signature]
 Chief Development Officer
 MUNICIPAL

शिप्रा नदी स्वच्छता अभियान

सदाजलवाही शिप्रा नदी जहाँ एक ओर नैनीताल जनपद के पर्वतीय क्षेत्र की जीवनदायिनी है वहीं यह हमारी सांस्कृतिक विरासत की प्रतीक भी है। यही कारण है कि उत्तराखण्ड राज्य की 25वीं वर्षगांठ "रजत जयंती" के उपलक्ष्य में "नदी उत्सव कार्यक्रम" के अंतर्गत दिनांक 03 नवम्बर 2025 को जनपद नैनीताल में शिप्रा नदी के तटवर्ती क्षेत्रों में वृहद् स्वच्छता अभियान का आयोजन किया गया। यह अभियान सारा, नैनीताल एवं नगर पालिका परिषद, भवाली के सौजन्य से जिला प्रशासन, नैनीताल द्वारा आयोजित किया गया। उल्लेखनीय है कि सारा - सिप्रंग एण्ड रिवर रिज्युविनेशन ऑथोरिटी (SARRA) के अंतर्गत शिप्रा नदी को "एक जनपद-एक नदी" योजना के अंतर्गत भी अंगीकृत किया गया है। मुख्य विकास अधिकारी, नैनीताल श्रीमती अनामिका सिंह तथा जिला विकास अधिकारी, नैनीताल श्री गोपाल गिरि गोस्वामी के दिशा निर्देशन में यह अभियान ग्यारह सेक्टरों में विभाजित कर सम्पन्न कराया गया, जिसमें विभिन्न विभागों के अधिकारियों को नोडल अधिकारी के रूप में नियुक्त किया गया। इस कार्यक्रम के समग्र नियोजन एवं निष्पादन कार्य हेतु उप निदेशक, जलागम डा0 एस0के0 उपाध्याय, मुख्य नोडल अधिकारी की भूमिका में रहे।

राज्य स्थापना के रजत जयंती वर्ष के अवसर पर नदी उत्सव कार्यक्रम के अंतर्गत प्रातः 09:00 से अपरान्ह 2:00 बजे तक शिप्रा नदी पर चिह्नित स्थानों (जैसे - घोड़ाखाल रोड़, भवाली मुख्य बाजार, रामगढ़ रोड़, श्यामखेत चाय बागान, शमशान घाट, रानिखेत रोड़, भवाली, कैंची धाम, निगलाट, रातीघाट, रामगाढ़ा) आदि स्थानों पर विशेष सफाई अभियान संचालित किये गये। इस अभियान में नगर पालिका, ग्राम पंचायतों, स्वजल, जल निगम, समाज कल्याण, शिक्षा, कृषि, उद्यान, पशुपालन, पर्यटन, जल संस्थान, लघु सिंचाई, ग्रामीण निर्माण, पूर्ति विभाग सहित अनेक विभागों की सक्रिय सहभागिता रही। स्थानीय जनप्रतिनिधियों, महिला मंगल दलों, स्वयं सहायता समूहों, आशा एवं आंगनबाड़ी कार्यकर्ताओं तथा नागरिकों ने उत्साहपूर्वक भाग लिया।

उक्त स्वच्छता अभियान में अधिशासी अधिकारी नगर पालिका परिषद भवाली, समस्त कार्यालय अनुभाग नगर पालिका परिषद भवाली, समस्त पर्यावरण मित्र नगर पालिका परिषद भवाली तथा अन्य विभागों (शिक्षा विभाग, उद्यान विभाग, स्वस्थ विभाग) के अधिकारी / कर्मचारी भी सम्मिलित रहें। सभी ने उत्साह सहित स्वच्छता कार्यक्रम में प्रतिभाग किया।

जिला प्रशासन के कुशल निर्देशन एवं सारा (SARRA) के तत्वाधान में संचालित यह स्वच्छता अभियान जनसहभागिता, पर्यावरण चेतना और उत्तराखण्ड की सांस्कृतिक एकता का प्रेरणादायक उदाहरण बना। इस स्वच्छता अभियान के सारथी रहे अधिशासी अधिकारी, नगर पालिका परिषद, भवाली द्वारा अवगत कराया गया कि शिप्रा नदी की सफाई के दौरान विभिन्न दलों तथा जनमानस के सहयोग द्वारा मुख्य मार्ग पर 9.90 कुंतल कचरा एकत्रित किया गया जहाँ से उस कचरे को नगर पालिका के वाहनों द्वारा उठवाया गया।

उत्तराखण्ड की रजत जयंती पर यह स्वच्छता अभियान जनसहभागिता और पर्यावरण चेतना का प्रेरणादायक उदाहरण है। यह अभियान शिप्रा नदी को श्रद्धा के साथ जोड़ते हुए जन सहयोग आधारित सांझा उत्तरदायित्व के दृष्टिकोण को प्रोत्साहित करता है। हिमालयी पारिस्थितिकी की संवेदनशीलता के दृष्टिगत ऐसे कार्यक्रम जन स्तर पर जल संरक्षण एवं स्वच्छता के प्रयासों को सशक्त आधार प्रदान करते हैं।


मुख्य विकास अधिकारी
Chief Development Officer
NAINITAL

Shipra River Cleanliness Campaign

The perennial Shipra River is the life giver of the mountainous region of Nainital district at the same time a symbol of our cultural heritage. This is why, to commemorate the **25th anniversary** of the state of Uttarakhand (**Silver Jubilee**), a massive cleanliness drive was organized on November 3, 2025, along the banks of the Shipra River in Nainital district, as part of the "**River celebration**" program. This drive was organized by the District Administration, Nainital, with the support of SARA, Nainital, and the Municipal Council, Bhawali. It is noteworthy that the Shipra River has also been included in the "**One District, One River**" program under the **SARA Spring and River Rejuvenation Authority (SARRA)**. Under the guidance of Chief Development Officer, Nainital, Mrs. Anamika Sindh, and District Development Officer, Nainital, Mr. Gopal Giri Goswami, the campaign was conducted **in eleven sectors**, with officials from various departments appointed as nodal officers. Dr. S.K. Upadhyay, Deputy Director, Water Resources, served as the chief nodal officer for the overall planning and execution of this program.

On the occasion of the Silver Jubilee of the state's establishment, as part of the River celebration program, in the morning, From 09:00 to 2:00 pm, special cleanliness drives were conducted at marked places on the Shipra River (like Ghorakhal Road, Bhawali Main Market, Ramgarh Road, Shyamkhet Tea Garden, Shamsan Ghat, Ranikhet Road, Bhawali, Kaichi Dham, Niglat, Ratighat, Ramgarha) etc. There was active participation of many departments including Nagar Palika, Gram Panchayats, Swajal, Jal Nigam, Social Welfare, Education, Agriculture, Horticulture, Animal Husbandry, Tourism, Jal Sansthan, Minor Irrigation, Rural Construction, Supply Department in this drive. Local public representatives, Mahila Mangal Dals, Self Help Groups, Asha and Anganwadi workers and citizens participated enthusiastically.

The Executive Officer of the Municipal Council, Bhawali, all office sections of the Municipal Council, Bhawali, all paryavaran mitra Municipal Council, and officers and employees from other departments (Education Department, Horticulture Department, and Health Department) also participated in the cleanliness drive. Everyone participated enthusiastically.

This cleanliness drive, conducted under the able guidance of the district administration and the auspices of SARRA, became an inspiring example of public participation, environmental awareness, and the cultural unity of Uttarakhand. The Executive Officer of the Municipal Council, Bhawali, who spearheaded this cleanliness drive, informed that during the cleaning of the


Chief Development Officer
NAINITAL

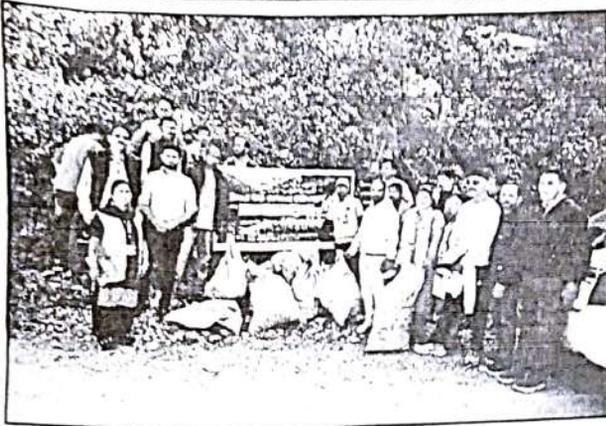
Shipra River, with the cooperation of various groups and the public, 9.90 quintals of garbage was collected on the main road, which was then removed by municipal vehicles.

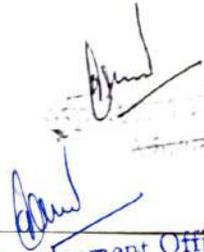
This cleanliness drive, marking the Silver Jubilee of Uttarakhand, is an inspiring example of public participation and environmental awareness. This campaign, while linking the Shipra River with reverence, encourages a shared responsibility approach based on public cooperation. In view of the sensitivity of the Himalayan ecology, such programmes provide a strong basis for water conservation and sanitation efforts at the public level.



Chief Development Officer
NAINITAL.

शिप्रा नदी स्वच्छता अभियान




Chief Development Officer
NAINITAL.

पत्रक

उपजिलाधिकारी
श्री कैंची धाम।

सेवा में

जिलाधिकारी
नैनीताल।

पत्रक 111 / प्रे.प. / 2025-26

दिनांक 02 फरवरी 2026

विषय-श्री कैंचीधाम सीवरेंज योजनान्तर्गत प्रस्तावित एसटीपी (सीवेज ट्रीटमेंट प्लांट) हेतु भूमि के संयुक्त निरीक्षण एवं भूमि हस्तांतरण के सम्बन्ध में।**महोदय,**

कृपया उपरोक्त विषयक जिलाधिकारी महोदय नैनीताल के कार्यालय पत्र संख्या 111/2025-26/निकाय/2026 दिनांक 30 जनवरी, 2026 जो गा0 राष्ट्रीय हरित अधिकरण नई दिल्ली में योजित हमला मिट्टी नैनीताल बनाम उत्तराखण्ड राज्य व अन्य में दिनांक 27.01.2026 को पारित आदेश के क्रम में प्रभारी जिलाधिकारी/मुख्य विकास अधिकारी नैनीताल की अध्यक्षता में आयोजित बैठक का कार्यवृत्त प्रेषित करते हुए कार्यवृत्त में दिये गये बिन्दुओं पर कार्यवाही किये जाने के निर्देश दिये गये हैं।

उक्त निर्देशों के अनुपालन में तहसीलदार श्री कैंची धाम द्वारा कार्यालय पत्र संख्या 120/र.का./2025-26 दिनांक 02 फरवरी, 2026 के द्वारा प्रस्तुत आख्या में अवगत कराया गया कि दिनांक 02.02.2026 को श्री कैंचीधाम सीवरेंज योजनान्तर्गत प्रस्तावित एसटीपी (सीवेज ट्रीटमेंट प्लांट) हेतु ग्राम तल्ता निगलाट, तहसील श्री कैंची धाम जिला नैनीताल अन्तर्गत प्रस्तावित भूमि का संयुक्त निरीक्षण उत्तराखण्ड पेयजल निगम भीमताल के प्रतिनिधि श्री अनिल कुमार सहायक अभियंता, श्री हिमांगु पडलिया कनिष्ठ अभियंता के साथ किया गया जिसमें ग्राम तल्ता निगलाट तहसील श्री कैंचीधाम जिला नैनीताल के नॉन.ज्येड.ए. खाता संख्या 20 श्रेणी 9(3)(ड) खसरा संख्या 4 रकबा 0.360 है. को एसटीपी (सीवेज ट्रीटमेंट प्लांट) की स्थापना हेतु उपयुक्त पायी गयी है।

अतः उक्तानुसार श्री कैंचीधाम सीवरेंज योजनान्तर्गत प्रस्तावित एसटीपी (सीवेज ट्रीटमेंट प्लांट) हेतु संयुक्त निरीक्षण आख्या मूल में मय नक्शा, खतौनी संस्तुति सहित सेवा में सादर प्रेषित।

संलग्नक- यथोक्त।

भवदीया

(मोनिका)

उपजिलाधिकारी,

श्री कैंची धाम जनपद नैनीताल।

प्रतिलिपि:- अधिशासी अभियंता, उत्तराखण्ड पेयजल निगम, भीमताल को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।

उपजिलाधिकारी

श्री कैंची धाम जनपद नैनीताल।



कार्यालय अधिशासी अभियंता,
निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल (नैनीताल)।

पत्रांक 717 / 957 / 14
सेवा में,

दिनांक 27 / 02 / 2026

प्रेषण का माध्यम	
डाक	
ई-मेल	✓

मुख्य विकास अधिकारी महोदय,
नैनीताल।

विषय:-

Intimation in lieu of the hearing dated 27th January, 2026, in Original Application No. 290/ 2025, bearing title, "Hemant Singh Gonja versus State of Uttarakhand & Ors", before the Hon'ble National Green Tribunal.

महोदय,

उपरोक्त विषयक मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित Original Application No. 290/2025 हेमन्त सिंह गौनिया, बनाम उत्तराखण्ड राज्य एवं अन्य में दिनांक 27.01.2026 को पारित आदेश के क्रम में अनुपालन आख्या निम्नानुसार प्रेषित है:-

बिन्दुसंख्या 01 - श्री कैचीधाम क्षेत्र हेतु SASCI कार्यक्रम के अन्तर्गत श्री कैचीधाम सीवरेज योजना की अनुमानित लागत रू० 3161.60 लाख का प्राक्कलन विरचित कर स्वीकृति हेतु मुख्य अभियन्ता (मु०), प्रधान कार्यालय, उत्तराखण्ड पेयजल निगम, देहरादून के कार्यालय पत्रांक 171/नागर अनुभाग-नगरीय सा०/41 दिनांक 05.02.2026 के द्वारा सचिव, पेयजल उत्तराखण्ड शासन देहरादून को प्रेषित कर दिया गया है। (पत्र संलग्न)।

बिन्दुसंख्या 02 - श्री कैची धाम सीवरेज के प्रस्तावित एस०टी०पी० निर्माण हेतु दिनांक 02.02.2026 को सहायक अभियन्ता/कनिष्ठ अभियन्ता शाखान्तर्गत एवं राजस्व उपनिरीक्षक पाडली के साथ श्री कैची धाम सीवरेज योजना के अन्तर्गत ग्राम तल्ला निगलाट पट्टी पाडली तहसील श्री कैची धाम जनपद नैनीताल अन्तर्गत मौका निरीक्षण किया गया जिस हेतु तल्ला निगलाट के एन०ज्येड०ए० खतौनी के श्रेणी-०९(३)ड. के खाता सं० 20 कृषि योग्य अन्य बंजर भूमि के खसरा सं० 4 रकबा 0.360 है० का प्रस्ताव प्रस्तुत किया गया (पत्र संलग्न)। जिसके अभिलेख जिलाधिकारी कार्यालय में भूमि, पेयजल विभाग को हस्तान्तरण हेतु प्रस्तुत कर दिये गये हैं एवं भूमि हस्तान्तरण की कार्यवाही प्रगति पर है।

अतः सादर सूचनार्थ प्रेषित।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

कृते अधिशासी अभियन्ता

पुं०सं० एवं दिनांक उपरोक्तानुसार।

प्रतिलिपि :-सम्बन्धित सहायक अभियन्ता एवं कनिष्ठ अभियन्ता को सूचनार्थ प्रेषित।

कृते अधिशासी अभियन्ता

Officer

कार्यालय 0135&2678078
0135&2672404

फ़ोन : 0135&2672337
ई-मेल : upavnn@gmail.com

उत्तराखण्ड पेयजल संसाधन विकास एवं निर्माण निगम
प्रधान कार्यालय 11-गोहिनी रोड, देहरादून

पत्रांक: 171 / मागर अनुभाग - जलसिंचन/10 / 41 दिनांक: 25/12/2026
श्रीमान्,

सचिव (पेयजल),
उत्तराखण्ड शासन,
देहरादून।

विषय:- SAsCI कार्यक्रम के अन्तर्गत प्रस्तावित कैची घाग रीवरज योजना के प्राक्कलन प्रेषण के सम्बन्ध में।

महोदय,
उपरोक्त विषयक SAsCI कार्यक्रम के अन्तर्गत प्रस्तावित कैची घाग रीवरज योजना का प्राक्कलन इस कार्यालय को प्राप्त हुआ है।

उक्त प्राक्कलन आपको इस अनुरोध के साथ प्रेषित किया जा रहा है कि प्राक्कलन की प्रशासनिक एवं वित्तीय स्वीकृति हेतु आवश्यक कार्यवाही कराने की कृपा करे, प्राक्कलन का विवरण निम्नानुसार है:-
घनराशि (रु० लाख में)

क्र० सं०	जनपद	योजना का नाम	अनु० लागत
1	नैनीताल	कैची घाग रीवरज योजना	3161.60

संलग्नक-प्राक्कलन एक प्रति (01 नग) में।

भवदीय

(संजय सिंह)
मुख्य अभियन्ता (मु०)

प्र०सं० एवं दिनांक तदैव :-

प्रतिलिपि निम्नलिखित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित:

1. मुख्य अभियन्ता (कु०), उत्तराखण्ड पेयजल निगम, हल्द्वानी।
2. अधीक्षण अभियन्ता, निर्माण मण्डल, उत्तराखण्ड पेयजल निगम, हल्द्वानी।
3. अधिशासी अभियन्ता, निर्माण शाखा, उत्तराखण्ड पेयजल निगम, भीमताल।

5.2.26
मुख्य अभियन्ता (मु०)

मुख्य अभियन्ता
नैनीताल

Chief Development Officer
NAINITAL

कार्यालय खण्ड विकास अधिकारी विकास खण्ड – रामगढ (नैनीताल)
पत्रांक 1380 विविध / कोर्ट केस / 2025-2026 दिनांक 28/2 / 26

प्रेषक,

खण्ड विकास अधिकारी
विकास खण्ड – रामगढ।

सेवा में,

मुख्य विकास अधिकारी,
नैनीताल।

विषय :- मा0 राष्ट्रीय हरित, न्याधिकरण, प्रिंसपल बैच नई दिल्ली के समक्ष मूल आवेदन संख्या - 290/2025 श्री हेमन्त गौनिया बनाम उत्तराखण्ड राज्य व अन्य के सम्बंध में शिप्रा नदी के तट पर स्वच्छता अभियान, ठोस अपशिष्ट प्रबंधन के सम्बंध में।

महोदय,

आपके कार्यालय आदेश संख्या 2986/कोर्ट केस/ शपथ पत्र /2025-2026 दिनांक 29 जनवरी 2026 के क्रम में अवगत कराना है कि विकास खण्ड रामगढ के अर्न्तगत शिप्रा नदी के सनीप ग्राम पंचायत घोडाखाल में ठोस एवं तरल अपशिष्ट प्रबन्ध के अर्न्तगत 06 कम्पोस्ट पिट, 02 सार्वजनिक कूड़ादान, 102 जोड़ी व्यक्तिगत कूड़ादान एवं 30 मीटर नाली व जल निकास हेतु 30 पी0वी0सी0 पाईप लगाये गये है। विकास खण्ड द्वारा कूड़ा वाहन के माध्यम से ग्राम पंचायत घोडाखाल में एकत्र किये गये कूड़े को निस्तारित करने हेतु डम्पिंग जोन हल्द्वानी में ले जाया जा रहा है।

जिला विकास अधिकारी नैनीताल के पत्र संख्या 1935 /क0स0/ शिप्रा नदी-स्वच्छता अभियान/ 2025-2026 दिनांक 27 अक्टूबर 2025 के अनुपालन में उत्तराखण्ड राज्य स्थापना दिवस की 25वीं वर्षगाँठ के रजत जयन्ती अवसर पर विकास खण्ड रामगढ के कार्मिकों द्वारा 03 नवम्बर 2025 को शिप्रा नदी के तट पर स्वच्छता अभियान के अर्न्तगत कार्यक्रम में प्रतिभाग किया गया।
अतः उक्त सूचना महोदय की सेवा में सादर प्रस्तुत है।

D.D.O.

भवदीय


खण्ड विकास अधिकारी
विकास खण्ड रामगढ।

C.D.O.
8/3/2026